



**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

**SUPPLEMENTARY CAUSELIST**

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Monday,19th July 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**BEFORE:**

**HONOURABLE THE CHIEF JUSTICE  
HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK  
COURT NO: 1**

**[DIVISION BENCH - I**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
9	PIL/40/2021 B/O	PRADIP BARUAH <b>Versus</b> UNION OF INDIA AND 9 ORS	MR. P N CHOUDHURY MRS. H SARMAH	GA, ASSAM ASSTT.S.G.I. SC, FOREST SC, PCB SR. SC, APGCL SC, GMC
10	WP(C)/3337/2021 CAVT. NO.04672/021, B/O	7 SENSE INFRASTRUCTURE PVT. LTD <b>Versus</b> THE STATE BANK OF INDIA AND 7 ORS	MS N NATH MR. M DUTTA MR J MAHANTA	GA, ASSAM MR. A PARVEZ MR D GOGOI MR. S SINGHA MR. B ROY FOR CAVEATOR

LEAVE NOTE OF ADVOCATES FOR 19/07/2021

1) MR. L P SHARMA 12-07-2021 To 08-10-2021



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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE RUMI KUMARI PHUKAN**

**COURT NO: 6**

**[CRIMINAL, CIVIL AND MATTERS RELATED  
TO RETIREMENT BENEFITS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
ONLINE COURT PROCEEDING SERVICES]**

<b>Sr.No.</b>	<b>Case Number</b>	<b>Main Parties</b>	<b>Petitioner Advocate</b>	<b>Respondent Advocate</b>
		<b><u>MOTION</u></b>		
42	Crl.Pet./368/2021 B/O	THE STATE OF ASSAM AND 2 ORS <b>Versus</b> CHOW SONJIT POMONG AND ANR	MR. P N GOSWAMI MR. K P PATHAK ADDL. AG,ASSAM	

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LEAVE NOTE OF ADVOCATES FOR 19/07/2021

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1) MR. L P SHARMA 12-07-2021 To 08-10-2021



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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA**

**COURT NO: 9**

**[CIVIL BENCH - II**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
ONLINE COURT PROCEEDING SERVICES]**

<b>Sr.No.</b>	<b>Case Number</b>	<b>Main Parties</b>	<b>Petitioner Advocate</b>	<b>Respondent Advocate</b>
<b><u>MOTION</u></b>				
22	WP(C)/2858/2021 FIXED	SABITRI BASFOR <b>Versus</b> THE GAUHATI UNIVERSITY AND 4 ORS	MS. S KANUNGOE MS. J CHETTRY MR. L PHUKAN	MR. P J PHUKAN, SC, GU SC, AG
<b><u>ORDERS</u></b>				
23	WP(C)/3166/2021 CAVT. NO.03852/021, FIXED	BIREN SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR D DEKA MR N J KUMAR MR. R KAMAN	SC, SEC. EDU. MR. S K DAS MR R KARIM SC, N C T E MR D BARMAN FOR CAVEATOR SC, DIB. UNIVERSITY

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LEAVE NOTE OF ADVOCATES FOR 19/07/2021

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1) MR. L P SHARMA 12-07-2021 To 08-10-2021



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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA**

**COURT NO: 10**

**[CIVIL BENCH - III]**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>WITHDRAWAL</b>				
23	I.A.(Civil)/1020/2021 FIXED in WP(C)/1491/2021	AKHIL BHARATIYA CHAH MAZDOOR SANGH <b>Versus</b> INDIAN TEA ASSOCIATION AND 17 ORS	MR F Z MAZUMDER	MR. P K GOSWAMI MR. D BARUAH
	<b>WITH</b> WP(C)/1491/2021	INDIAN TEA ASSOCIATION AND 17 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. P K GOSWAMI MR. D BARUAH MS. N UPADHYAY MR. A I Ali	MR. D SAIKIA MR. JYOTIRMOY ROY (R-3) MR. B GOGOI MR. R HAZARIKA (R-3) MR. P HAZARIKA (R-3) MR P NAYAK MR A CHALIHA SR. GA, ASSAM SC, L C
	<b>WITH</b> I.A.(Civil)/738/2021 in WP(C)/1491/2021	ASSAM TEA TRIBE STUDENTS ASSOCIATION (ATTSA) <b>Versus</b> INDIAN TEA ASSOCIATION AND 22 ORS.	MR. D SAIKIA MR. B GOGOI MR P NAYAK MR A CHALIHA	GA, ASSAM MR D BARUAH MR. P HAZARIKA MR. J ROY MS. N UPADHYAY SC, L C
	<b>WITH</b> I.A.(Civil)/1121/2021 in WP(C)/1491/2021	INDIAN TEA ASSOCIATION AND 17 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. P K GOSWAMI MS. N UPADHYAY MR. A I Ali	GA, ASSAM MR. JYOTIRMOY ROY (R-3) MR. P HAZARIKA (R-3) SC, L C
24	<b>WITH</b> WP(C)/1602/2021	ASSAM TEA PLANTERS ASSOCIATION AND ANR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. D BARUAH MS. N UPADHYAY	GA, ASSAM SC, LABOUR AND UNEMPLOYMENT
	<b>WITH</b> I.A.(Civil)/1123/2021 in WP(C)/1602/2021	ASSAM TEA PLANTERS ASSOCIATION AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MS. N UPADHYAY	GA, ASSAM SC, LABOUR AND UNEMPLOYMENT
25	<b>WITH</b> WP(C)/1648/2021	TEA ASSOCIATION OF INDIA AND 12 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. D BARUAH MS. N UPADHYAY MR. A I Ali	SR. GA, ASSAM SC, L C

**WITH**  
I.A.(Civil)/1124/2021  
**in** WP(C)/1648/2021

TEA ASSOCIATION OF INDIA AND 12 ORS  
**Versus**  
MR. N UPADHYAY  
MR. A I Ali

GA, ASSAM  
SC, L C

THE STATE OF ASSAM AND 4 ORS.

**MOTION**

26 WP(C)/3315/2021  
B/O

CHANKAN MALAKAR  
**Versus**  
THE STATE OF ASSAM AND 4 ORS.

MR. A DHAR  
MD F FARIDI

GA, ASSAM

27 WP(C)/3341/2021  
B/O

NABAJIT NATH  
**Versus**  
THE STATE OF ASSAM AND 3 ORS

MR D MAHANTA

GA, ASSAM

28 WP(C)/3342/2021  
B/O

SONAL KUMARI  
**Versus**  
THE UNION OF INDIA AND 4 ORS

MR. M A ISLAM  
MR J I MONDAL  
MS L DAS

ASSTT.S.G.I.

**ORDERS**

29 I.A.(Civil)/1114/2021  
FIXED  
**in** WP(C)/3649/2020

HAV/GD ANUP KUMAR KHIRALI  
**Versus**  
THE UNION OF INDIA AND 4 ORS

MR. R P HAZARIKA  
MR. R P HAZARIKA  
MR M J DEURI

MRS. A GAYAN  
ASSTT.S.G.I.

**WITH**  
WP(C)/3649/2020

NO.850820925 HAV/GD ANUP KUMAR  
KHIRALI  
**Versus**  
THE UNION OF INDIA AND 4 ORS.

MR. A R TAHBILDAR  
MR M J DEURI

MRS. A GAYAN  
ASSTT.S.G.I.

30 WP(C)/3249/2021  
FIXED

BADAN KALITA  
**Versus**  
THE STATE OF ASSAM AND 6 ORS

MR R DHAR  
MR N N UPADHYAYA

GA, ASSAM

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1) MR. L P SHARMA

12-07-2021

To 08-10-2021



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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE PRASANTA KUMAR DEKA**

**COURT NO: 11**

**[CIVIL BENCH - IV & I**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
ONLINE COURT PROCEEDING SERVICES]**

<b>Sr.No.</b>	<b>Case Number</b>	<b>Main Parties</b>	<b>Petitioner Advocate</b>	<b>Respondent Advocate</b>
<b>MOTION</b>				
21	WP(C)/3314/2021 B/O	PRAFULLA DAIMARI <b>Versus</b> THE STATE OF ASSAM AND 12 ORS	MR. R P SARMAH MR. P N SHARMA MR. D DOLEY	SC, PNRD GA, ASSAM
22	WP(C)/3325/2021 B/O	KUMOTIA FISHERY SAMABAI SAMITY LTD. AND ANR. <b>Versus</b> THE ASSAM FISHERIES DEVELOPMENT CORPORATION LTD. AND 3 ORS.	MR. N C DAS MS. M DEVI MR. A DAS	GA, ASSAM SC, AFDC

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

**COURT NO: 17**

**[CIVIL BENCH - IV & I**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
ONLINE COURT PROCEEDING SERVICES]**

<b>Sr.No.</b>	<b>Case Number</b>	<b>Main Parties</b>	<b>Petitioner Advocate</b>	<b>Respondent Advocate</b>
<b><u>MOTION</u></b>				
27	WP(C)/3282/2021 FIXED	JYOTI DAS AND ANR. <b>Versus</b> THE ASSAM POWER DISTRIBUTION COMPANY LTD AND 4 ORS	MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA	SC, APDCL
<b><u>ORDERS</u></b>				
28	WP(C)/3032/2021 FIXED	FATIK BHATTACHARJEE <b>Versus</b> THE STATE OF ASSAM AND 9 ORS.	MR P SHARMAH MR P SONOWAL MR S B SINHA MR. A DEKA	SC, APDCL MR. B PATHAK MR. R THADANI MR B HAZARIKA SC, GMC SC, G M D A

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA**

**COURT NO: 19**

**[CIVIL BENCH - I**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
ONLINE COURT PROCEEDING SERVICES]**

<b>Sr.No.</b>	<b>Case Number</b>	<b>Main Parties</b>	<b>Petitioner Advocate</b>	<b>Respondent Advocate</b>
<b><u>MOTION</u></b>				
20	Bail Appln./1616/2021 B/O	BEDANGA SARMA AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. K BORUAH MR. M ALOM	PP, ASSAM
<b><u>ADMISSION</u></b>				
21	SAO/4/2021 B/O	MD. SAIFUDDIN SAIKIA <b>Versus</b> RAJUBALA BAISHYA AND 3 ORS	MR. A C SARMA MR G BHARADWAJ MR B DEORI	
	<b>WITH</b> I.A.(Civil)/1118/2021 <b>in</b> SAO/4/2021	MD. SAIFUDDIN SAIKIA <b>Versus</b> RAJUBALA BAISHYA	MR. A C SARMA MR. A C SARMA MR G BHARADWAJ MR B DEORI	

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